

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 160 of 2016**

**Dated: 30<sup>th</sup> August, 2017**

**In the matter of:**

**M/s. Print Wizards**

**... Appellant(s)**

**Vs.**

**Tata Power Delhi Distribution Ltd. & Anr.**

**... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **30.10.2017.**

PPS/ Court Master